

already entered India are being dealt with according to law.

(b) 462 Pakistanis are said to have entered Ganganagar District.

#### PROHIBITION SCHEME

\*582. **Dr. Ram Subhag Singh:** (a) Will the Minister of Planning be pleased to state whether it is a fact that some of the State Governments have deferred their prohibition schemes indefinitely for using all the available funds for the development schemes under the Five Year Plan?

(b) If so, which State Governments have done so?

**The Minister of Irrigation and Power (Shri Hathi):** (a) and (b). The required information is being collected and will be placed on the Table of the House in due course.

#### CONSTRUCTION OF HOUSES

\*583. **Shri Sivamurthi Swami:** (a) Will the Minister of Works, Housing and Supply be pleased to state how much money has been advanced as loan or grant during the last year to general public housing co-operative societies; and how much has been set apart for building Government servants' quarters;

(b) How many houses have been built and how many were under construction by the Ministry last year?

(c) Is there any provision made to advance loans without interest to Harijans or other poor people?

(d) If so, how much amount has been given during the last two years?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):**

(a) No grant or loan was given to general public housing co-operative societies during the year 1951-52. A sum of Rs. 53 lakhs was set apart in the year 1951-52 for building Government servants' quarters.

(b) 1211 houses for Government servants were under construction during the year 1951-52.

(c) No.

(d) Does not arise.

#### ऊनी कालीन उद्योग

\* ५८४. श्री रघुनाथ सिंह : क्या बार्गज्य तथा उद्योग मंत्री यह बतलाने की कृपा करेंगे :

(क) भारतीय ऊनी कालीन उद्योग को विकसित करने और उस के लिये

विदेशों में बाजार बनाने के लिये सरकार द्वारा उठाए जाने वाले पग;

(ख) क्या यह सच है कि भारतीय कालीन उद्योग विदेशों में अपने बाजार को खोए दे रहा है, और यदि सच है तो इस के कारण;

(ग) १९५१ और १९५२ वर्षों में निर्मित ऊनी कालीनों का मूल्य और क्रमशः देशी और विदेशी बाजारों में बेचे गये कालीनों का मूल्य ; तथा

(घ) जहां तक भारतीय कालीनों का सम्बन्ध है, कौन-कौन देश प्रतिस्पर्द्धी हैं ?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) The export of carpets is being freely allowed without any license since April 1946. Our Trade Representatives abroad extend all possible facilities to carpet manufacturers and exporters in India by helping them to get trade contacts and furnishing them with the information they require. Further, in order to ensure that the trade does not suffer on account of poor quality, steps have been taken to fix minimum standards.

(b) There has been a slump in the export trade in woollen carpets since 1951.

(c) A statement is laid on the Table of the House. [See Appendix IV, annexure No. 44.]

(d) Persia.

#### DOCTORS AND HEALTH SERVICE PROGRAMME

\*585. **Dr. Rama Rao:** (a) Will the Minister of Health be pleased to state what steps are being undertaken by Government to increase the number of doctors in the country?

(b) Has any section of the Medical Profession been consulted with regard to the Health Services Programme envisaged in the Five Year Plan?